

THE HIGH COURT OF MADHYA PRADESH
Conc.41.2016
Jagdish Jagga Vs. Shri Radhey Shyam Julania and others

Gwalior, 18.12.2018

Shri B.P. Singh, learned counsel for the petitioner.

Shri Arun Dudawat, learned counsel for respondents No.3 and 5.

With the liberty to challenge the order passed in compliance to order passed in WP.5222/2010 decided on 18.05.2011 before appropriate forum, learned counsel for the petitioner does not press this petition.

Prayer is allowed.

With liberty aforesaid, proceedings are dropped. *Rule Nisi* discharged.

(Sanjay Yadav)
Judge

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